

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 26/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Satyaveer Singh Taterwal
V/s.
M/s. Dolphin Offshore Enterprises (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
5 to 9	Subodh Karmakar	Advocate for Respondent	
10	Satendra Kumar	Adv. for Petitioner	

Common Order

CP No.24/ I&BP/NCLT/MB/MAH/2017

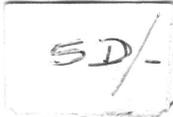
CP No.25/ I&BP/NCLT/MB/MAH/2017

CP No.26/ I&BP/NCLT/MB/MAH/2017

CP No.27/ I&BP/NCLT/MB/MAH/2017

CP No.28/ I&BP/NCLT/MB/MAH/2017

For having both the parties reported that they will file Terms of Settlement in
between them by tomorrow i.e. 1.3.2017, at their request, list this matter for hearing
on 1.3.2017.



B.S.V. PRAKASH KUMAR
Member (Judicial)